

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 15th January, 2018

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 56/2017(CZ) (M.A.No.420/17) (M.A.No.501/17)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
FOR ADMISSION				
2.	Original Application No. 01/2018(CZ)	Jiwan Lal Barbaiya Vs State of MP & 4 Ors.	Mr. Dharamvir Sharma, Adv.	
3.	Original Application No. 152/2017(CZ) (M.A 545/2017)	Bhawani Singh Rathore Vs Ministry of Environment & Forest & 4 Ors.	Mr. Sooraj Bajpai, Adv.	
AFTER NOTICE				
4.	Original Application No. 121/2016(CZ)	Jagannath Mane Vs. Union of India & 7 Ors.	Mr. Shekhar Sharma, Adv.	
FOR COMPLITION OF PLEADING				
5.	Appeal No. 38/2017(CZ) (M.A.No.503/17)	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankarShrivastava, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ramendra Vishwakarma, Mr. Brijraj Singh, Adv.	
6.	Appeal No. 39/2017(CZ) (M.A.No.504/17)	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankar Shrivastava, Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ramendra Vishwakarma, Adv.	
7.	Original Application No. 76/2017(CZ) (M.A.No.334/17) (M.A.No.535/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
8.	Original Application No. 135/2017(CZ) (M.A.No.499/17)	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv.	
9.	Original Application No. 140/2017(CZ)	Kuber Swayam Sevi Sansthan through it's President Vs Union of India & 23 Ors.	Mr. Surender Singh Hooda, Adv. for Applicant Mr. Yadvendra Yadav, Adv.	

10.	Original Application No. 100/2017(CZ) (M.A.No.473/17)	Jagdish Prasad & 4 Ors. Vs State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Rohit Sharma, Adv.	
11.	Appeal No. 24/2017(CZ) (M.A.No.331/17) (M.A.No.332/17)	Ramesh Agarwal Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Arpit Maheshwari, Adv.	
12.	Original Application No. 21/2017(CZ) (M.A.No.460/17)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Kumar, Adv.	
FOR HERING				
13.	Original Application No. 54/2015(CZ)	Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra S, Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr. OmShankarShrivastava, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	
15.	Original Application No. 127/2015(THC) (for compliance)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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